

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). River erosion poses a serious problem in River Brahmaputra. To find a solution to the problem, it was decided that dredging operations be tried on an experimental basis as an anti-erosion measures. Accordingly, the Central Government procured two suction dredgers as also some of the ancillary crafts required to work with these. The equipment has been given on loan-basis to the Brahmaputra Flood Control Commission for experimental dredging in Brahmaputra river. Dredging has been carried out near Chimna and subsequently at Alikash where the river Brahmaputra was eroding the banks and it is reported that the performance of the dredged channels has been satisfactory.

### भूमि संबंधी विवादों के लिए समिति

1142. श्री रामलाल तिबारी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार का विचार भूमि संबंधी विवादों को हल करने के लिए एक समिति गठित करने का है;

(ख) यदि हाँ, तो कब तक; और

(ग) क्या उक्त विवादों के संबंध में राज्य सरकारों से भी परामर्श लिया जा रहा है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी नहीं ।

(ख) और (ग) प्रश्न ही नहीं होता ।

### Collection of Donations from Students' Parents by Private Schools/Educational Institutions

1143. SHRI OM PRAKASH TYAGI. Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that many private public schools, educational institutions etc. are functioning in the country which in the name of education are running as commercial enterprises and collecting donations in arbitrary manner from the parents of students; and

(b) if so, Government's policy in regard to these schools?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). While no specific complaints would appear to have been received in the Ministry, such instances of arbitrary collection of donations if any would be a matter for the State Governments/Union Territory Administrations to take appropriate action.

### Export Quota of Sugar

1144. SHRI OM PRAKASH TYAGI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Indian delegation sought an export quota of 9 lakh tonnes of sugar in the recent conference held in Geneva and convened by UNCTAD; and

(b) the reasons for making the request?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARANALA): (a) and (b). India has been an established exporter of sugar for nearly two decades. India has also been a member of the International Sugar Agreement since 1961. The United Nations